

To,  
**High Court of Manipur,**  
Mantripukhri, Imphal,  
Manipur 795002

Date: August 6, 2019

**Sub: Pick up and Responsible Recycling of Electronic waste**


This is to certify that **High Court of Manipur, Mantripukhri, Imphal** has transferred the ownership of electronic waste weighing **927 Kg** to Karo Sambhav Pvt. Ltd. on **6<sup>th</sup> of August 2019**.

Karo Sambhav is a tech-enabled, environmentally beneficial and socially responsible e-waste Producer Responsibility Organisation (PRO).

We assure you of responsible recycling of the e-waste handed to us. Kindly find the attached Annexure with details of e-waste collected.

**Thank you for taking the initiative and being a part of our Cohesive E-waste Movement!**

Best Regards,



Pranshu Singhal,  
Founder,  
Karo Sambhav Private Limited  
Email: [engage@karosambhav.com](mailto:engage@karosambhav.com)  
Contact No.: 0124-4551068

**Annexure: List of e-waste collected from High Court of Manipur, Mantripukhri, Imphal, Manipur:**

<b>S.No.</b>	<b>Item Category as per e-waste rules, 2016</b>	<b>Item Description</b>	<b>Amount of E-Waste (in Kg)</b>
1	ITEW 2	CPU	218
2	ITEW 2	Monitor (CRT)	401
3	ITEW 2	Keyboard	26
4	ITEW 6	Printer (MFD)	270.5
5	ITEW 15	Telephones	11.5
<b>Total</b>			<b>927</b>